

- (e) by when, it is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) At a meeting held on 07.09.2010 under Chairmanship of Secretary (WR), Central Water Commission (CWC) was directed to expeditiously examine revised cost estimate of the Indira Sagar Polavaram Project within a week's time. CWC was also directed to convene special meeting of the TAC to consider approval to the revised cost estimate of Indira Sagar Polavaram project.

(c) to (e) It is a fact that the Advisory Committee of the Ministry of Water Resources on Irrigation, Flood Control and Multipurpose Projects in its meeting held on 27th October, 2010 deferred consideration of the project proposal to the next meeting. The Member Secretary of the Committee was directed to send copies of the Detailed Project Report to Integrated Finance Division of the Ministry of Water Resources and Chief Advisor (Cost) for their reference.

National irrigation projects

2616. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of the irrigation projects already commissioned in various States under Central Government assistance as National projects; and

(b) the number of projects declared as National projects that are yet to be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) No project is fully commissioned under Central Government assistance as National Project.

(b) There are 14 projects declared as National Projects and none of them is fully commissioned.

Indirasagar Polavaram project under AIBP

2617. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Indirasagar Polavaram project is supported under Accelerated Irrigation Benefit Programme (AIBP) of Ministry of Water Resources;

(b) if so, whether the State Government of Andhra Pradesh had sent a proposal to the Centre for considering the project as a National project;

(c) if so, the details thereof; and

(d) the decision that has been taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES
(SHRI VINCENT PALA): (a) Yes, Sir.

(b) Yes, Sir.

(c) As per the original proposal submitted by the Government of Andhra Pradesh for inclusion of the project in the scheme of national project, the total grant requirement of the project was Rs. 5164 crore for creating irrigation facilities in 291000 hectares. The project was to be completed in 2011-12. However, the project has been rescheduled for completion by 2015-16 by Government of Andhra Pradesh.

(d) No decision on the project has been taken by the Government so far. The project is awaiting clearance of the Advisory Committee of the Ministry of Water Resources on Irrigation, Flood Control and Multipurpose Projects and the Expenditure Finance Committee.

Wi-Fi system at CWG village

2618. SHRI Y.S. CHOWDARY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that Wi-Fi system at Commonwealth village never functioned during the Commonwealth Games 2010;

(b) if so, the details thereof and reasons therefor;

(c) whether it is also a fact that to tide over the crisis OC had to provide two data cards to each of the CGAs; and

(d) the details of fund earmarked for the purpose and expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The Wi-Fi services provided by the vendor were extremely intermittent and finally crashed out.

(c) In order to meet the requirement of the Commonwealth Associations, 145 no. (approx.) of Data Cards were provided to CGAs to cater to the requirement.

(d) 75 no. (approx) of Data Cards from MTNL at the rate of Rs. 3600/- per card and 70 no. (approx) of the data card from TATA Photon at the rate of Rs. 2950/- per card were provided to CGAs to cater to the requirement.

Benefits to medal winners

2619. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government has chalked out any scheme of disbursing cash awards, medals and other benefits to sports persons who have won medals in the recently concluded Commonwealth Games, 2010; and